

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 139 of 2019 [TP/MP/ 125 of 2016(CP 34 of 2016)] With
IA 507 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2020**

Name of the Company: Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section: 397-398 of the Companies Act/IA for Adjournment of Hearing

ORDER

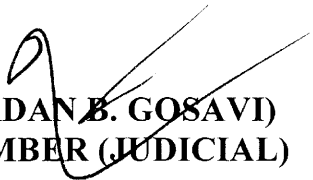
Learned Senior Counsel Mr. Saurabh Soparkar appeared.

Learned Senior Counsel Mr. Sandeep Singhi appeared. Learned Counsel Mr. Kunal P Vaishnav appeared. Learned Counsel Mr. Amit Dubey appeared. Learned Counsel Mr. Amalpushp Shorti appeared.

Heard Learned Senior Counsel Mr. Saurabh N Soparkar in part.

Matter stands adjourned for his further argument on 03.12.2020 at 2.00 p.m


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 12th day of November, 2020